

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2109/2017

Thursday, this the 4th day of January 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Sunil Misra, SAG/IRPS
Presently working as CPO (Construction)
Northern Railway, Kashmere Gate, Delhi
(Aged about 59 years)
s/o late Sh. Omprakash Misra
r/o 245/5A, Railway Officers' Flat
Panchkuin Road, New Delhi

(Mr. M D Jhangra, Advocate)

..Applicant

Versus

Union of India & others through

1. The Chairman
Railway Board
Ministry of Railways
Rafi Marg, New Delhi – 110 001
2. The Secretary
Ministry of Railway
Rail Bhawan
Rafi Marg, New Delhi – 110 001
3. The General Manager
Northern Railway
Baroda House
New Delhi – 110 001
4. The CPO Northern Railway
Baroda House
New Delhi – 110 001
5. The Chief Administrative Officer
Construction Northern Railway
Kashmere Gate
Delhi – 110 006

(Mr. Shailendra Tiwary, Advocate)

..Respondents

O R D E R (ORAL)**Justice Permod Kohli:**

Learned counsel for applicant submits that this O.A. is rendered infructuous. Dismissed as such.

(Ms. Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

January 4, 2018
/sunil/